

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3171
ANSWERED ON:14.12.2005
PROBATION FOR ISS STAFF
Mane Smt. Nivedita

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether any request has been received from Member of Parliament requesting that ISS staff who held a post on ad-hoc basis for a number of years should not be again placed on probation on his regular appointment to the post;
- (b) if so, the action taken by the Government in the matter so far;
- (c) the time by which it is likely to be implemented especially in the case of Grade IV officer of ISS; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF YOUTH AFFAIRS & SPORTS, MINISTRY OF OVERSEAS INDIAN AFFAIRS, AND MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES)

(a), (b), (c) & (d) No such reference has been received during this year. As per Indian Statistical Service Rules, 1961 candidates appointed to the Service either by selection through competitive examination or otherwise or by promotion, shall be on probation for a period of two years. The competent authority has the discretion to count any period of officiating service in that grade. The competent authority has not however used this provision for those who have been promoted in 2003 and 2004.